



भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India

Completion of Recovery Certificate No. 2535 of 2019 dated September 12, 2019 issued against Hindustan Breweries and Bottling Ltd. in the matter of Non Redressal of Investor Grievance(s)

Recovery Certificate No. 2535 of 2019 dated September 12, 2019 was drawn against Hindustan Breweries and Bottling Ltd. (PAN: AAACH0104M) [Defaulter] for a sum of Rs. 1,19,016/- (*Rupees One Lakh Nineteen Thousand Sixteen only*) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by Adjudicating Officer vide Order No. Order VKV/AS/AO-40/2018 dated March 13, 2018 in the matter Non Redressal of Investor Grievance(s).

In view of the payment of the amount of Rs. 1,98,000/- (*Rupees One Lakh Ninety- Eight Thousand Only*) due under the certificate, the said certificate is hereby completed in exercise of powers under sub-section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with and Rule 12 of the Second Schedule to the Income-tax Act, 1961

March 20, 2026
Delhi



— Signed.

RAJAN KUMAR
RECOVERY OFFICER

राजन कुमार / Rajan Kumar
वसुली अधिकारी एवं उप महाप्रबंधक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India
उत्तरी प्रादेशिक कार्यालय / Northern Regional Office
नई दिल्ली / New Delhi